

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 166 of 2015, A.No. 86 of 2014, A No.302 of 2013,
A No. 26 of 2013, A No. 49 of 2013, A No. 233 of 2013, A No.
102 of 2014 and A NO. 144 of 2014

Dated : 28th Aug' 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

Appeal No.166 of 2015

State Load Despatch Center, Karnataka **.... Appellant(s)**
Versus
Central Electricity Regulatory Commission & ors . **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Mr. Akshi Seem

Counsel for the Respondent (s) : None

Appeal No. 86 of 2014

In the matter of:
Chhattisgarh State Power Distribution Co. Ltd. **.... Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. K Gopal Chaudhary

Counsel for the Respondent (s) : Ms. Meghna Aggarwal
Mr. Hemant Singh for KSK Mahanadi
Mr. Vishrov Mukherjee
Mr. Rohit Venkat
Mr. S Vallinayagam for R-5

Appeal Nos. 302 of 2013, A.No. 26 of 2013 & A.NO. 49 of 2013

State Load Despatch Center, Karnataka **.... Appellant(s)**
Versus
Central Electricity Regulatory Commission & ors . **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Mr. Akshi Seem

Counsel for the Respondent (s) : Mr. Vishal Gupta
Mr. Kumar Mihir for R-2
Mr. Saurabh Mishra for R-1

Appeal No. 233 of 2013

Powergrid Corporation of India Ltd. & Ors. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M G Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. K Gopal Chaudhary
Mr. Anand K Ganesan for R-1

Appeal No. 102 of 2014

Tamil Nadu Generation & Distribution Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. S Vallinayagam

Counsel for the Respondent (s) : Ms. Meghna Aggarwal
Mr. Hemant Singh for KSK Mahanandi
Ms. Ranjitha Ramachandran for Power Grid

Appeal No. 144 of 2014

State Load Desptach Center, Karnataka Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Counsel for the Respondent (s) : Mr. Saurabh Mishra for R-1

ORDER

This is a Batch of several Appeals being Appeal Nos. 166/2015, Appeal No.86/2014, Appeal No.302/2013, Appeal No. 26/2013, Appeal No.49/2013, Appeal No.233/2013, Appeal No.102/2014 and Appeal No.144/2014.

Except Appeal No.86 of 2014, the pleadings in all other Appeals are completed. In spite of our best efforts, Shri K Gopal Chaudhary, Counsel for the Appellant in this Appeal is feeling difficulty to argue on the excuse that let the pleadings in Appeal No.166 of 2015 be completed first.

We are quite aware of the fact that several other Appeals in this batch of Appeals, are very old. This Tribunal is required to dispose of these Appeals within 180 days from the date of filing. Mr. Anand K Ganesan, learned Counsel for the Appellant in Appeal No.166 of 2015 submits that the State Commission is to be served and will be served in three weeks.

We hope that all the Counsels appearing in different Appeals for contesting parties file their Written Submissions after exchanging copy to the other side so as to enable this Tribunal to hear this Batch of Appeals expeditiously and dispose them of.

Post this Batch of Appeals for hearing on **18th and 19th November, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

hcj